

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 20-11-2025 To 20-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4074/2025	SUBHAS JANA AND ORS Mobile:9830970472 Email:CHANDRIMADEBNATH633@GMAIL.COM	CHANDRIMA DEBNATH	11-12-2025	NO TYPED COPY OF HANDWRITTEN ORDERS PROVIDED
2	CO	4075/2025	SANTOSH GHOSH Mobile:9051868509 Email:PARASHARBAIDYA@GMAIL.COM	PARASHAR BAIDYA	11-12-2025	TYPE COPY REQUIRED
3	CO	4079/2025	KASHINATH MONDAL AND ORS Mobile:9830475382 Email:TCHOUDHURY671@GMAIL.COM	TANMAY CHOWDHURY	11-12-2025	REQUIRED VOLUME
4	CRM (A)	4012/2025	BARUN SINGHA ROY Mobile:9733923019 Email:ASRAFMANDAL79@GMAIL.COM	ASRAF MANDAL	11-12-2025	1) ... DEPONENT AADHAR CARD NOT ATTESTED BY THE COMMISSIONER... 2).. DATE ON VAKALATNAMA
5	CRM(M)	2398/2025	SAYAN CHAKRABORTY Mobile:9831060864 Email:FASIURMOLLA@GMAIL.COM	FASIUR RAHMAN MOLLA	11-12-2025	ADRESSING OF THE CHIEF JUSTICE IS GIVEN WRONGLY IN THE PETITION.
6	CRM(M)	2480/2025	MIHIR BISWAS @ NARU Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	11-12-2025	1) ADDRESSING OF HONBLE ACTING CHIEF JUSTICE IS WRONG 2) IN 1ST PARA, DECLARATION OF LD. ADVOCATE IS REQUIRED AS CASE TYPE WRONGLY MENTIONED IN IMPUGNED ORDER COPY DATED 14/11/2025.
7	CRM(M)	2485/2025	TAPAS KUMAL PAL Mobile:9830656205 Email:UDAYC638@GMAIL.COM	RAJASHREE TAH	11-12-2025	1) WRONG DECLARATION IN 1ST PARA 2) SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN PAGE 5
8	CRM(M)	2497/2025	GOUTAM BARMAN AND ANR. Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	11-12-2025	CORRECTIONAL HOME NAME MENTIONED IN 1ST PARA NOT MATCHING WITH VAKALATNAMA
9	CRM(M)	2498/2025	SANAT GHORUI AND ANR. Mobile:8617588624 Email:ADVGAUTAMBANERJEE@GMAIL.COM	GAUTAM BANERJEE	11-12-2025	1) ORDER DATE OF CRM(DB) 1251/2024 WRONG IN 1ST PARA 2) LD TRIAL COURT CASE TYPE MENTIONED IN 1ST PARA NOT MATCHING WITH CERTIFIED COPY 3) ORDER DATE AND ORDER NUMBER OF LD TRIAL COURT WRONG IN 2ND PAGE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	2499/2025	SK.JAHANGIR @ BHOLU AND ANR. Mobile:9051044622 Email:SUCHETABANERJEE55@GMAIL.COM	SUCHETA BANERJEE	11-12-2025	1) SUPPRESSION OF PREVIOUS REJECTION VIDE CRM (DB)/3220/2023 BEFORE THE HONBLE HIGH COURT
11	CRM(R)	151/2025	JAHIR ABBAS KHAN Mobile:9748365800 Email:INDRADIP.DAS@GMAIL.COM	INDRADIP DAS	11-12-2025	CLARIFICATION NEEDED REGARDING CASE TYPE OF THIS PETITION
12	CRM(R)	152/2025	JAHIR ABBAS KHAN Mobile:9748365800 Email:INDRADIP.DAS@RDALEGA.IN	INDRADIP DAS	11-12-2025	CLARIFICATION NEEDED REGARDING CASE TYPE OF THIS PETITION
13	CRR	5014/2025	PRITHWISH DAS Mobile:7890168167 Email:DEBASISHCHATTERJEE222@GMAIL.COM	TIRTHANKAR BASU	11-12-2025	WRONG G.R TYPE MENTIONED IN THIS PETITION
14	WPA	26568/2025	KAMAKHYA NARAYAN TIWARI Mobile:9433122035	SURESH CHANDRA MANNA	11-12-2025	SUB. CAT. CODE AND COURT NO WRONG
15	WPA	26597/2025	NAZRUL ISLAM MOLLIICK AND ORS. Mobile:8100496909 Email:SAYANF8@GMAIL.COM	SUPRAVA JANA	11-12-2025	1. RESPONDENT WRONG AS PER MAIN CAUSE TITLE 2. A LOT OF PETIONERS DIST ARE INCOMPLTE OR WRONG 3. VOKA RECEIVED IS MISSING 4. VOKA RESPONDENT MUST BE CHECKED IF WRONG MUST BE CORRECTED AS WELL AS ZERO PAGES
16	WPA	26605/2025	PARTHA RAY Mobile:9732475063 Email:DIPANKARBHAKTA10@GMAIL.COM	DIPANKAR BHAKTA	11-12-2025	PETITIONER STATE MISSING
17	WPA	26621/2025	MIRA CHAKRABORTY AND ANR. Mobile:9674940570 Email:ABHIJITKUMAR.GHOSH@GMAIL.COM	ABHIJIT KUMAR GHOSH	11-12-2025	RESPONDENT 1 ADDRESS MISSING
18	WPA	26680/2025	TULTILI DEBNATH Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM	ANITA SHAW	11-12-2025	FILE HAS BEEN RENAMED TO WPA(H)-97/2025 DATED-20-11-2025